

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.03.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/26/2021
NAME OF THE COMPANY	Chinnarappa Hima Reddy
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Chinnarappa Hima Reddy
UNDER SECTION	95 of IBC

ORDER

At the request of the Counsel for the PG, for hearing, post on 18.04.2023, as a last chance.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)